# गह कार्य मंत्री (श्री वाई० बी० चव्हाण) (क) जी नहीं, श्रीमन्।

## (ख) प्रश्न नहीं उठता ।

(ग) पिछले छः महीनों में पूर्व पाकि-स्तान राइफल्स के सैनिकों ने जो कि एक अर्ध-सैनिक दल है, पाकिस्तान के साथ ग्रसम सीमा का सात बार उल्लंघन किया। इन घटनाओं में से एक घटना में एक नागरिक घायल हुआ तथा लगभग छः हजार रुपये की ग्राधिक हानि हुई ।

tLTHE MINISTER OF HOME AF FAIRS (SHRI Y. B. CHAVAN): (a) No, Sir.

- (b) Does not arise.
- (c) Men of the East Pakistan Rifles, a para-military force violated Assam's border with Pakistan seven times during the last six months. In One of these incidents, one civilian was injured and there was a financial loss of about Rs. 6000]

### गौहाडों में दंगे

\*203 श्री निरंजन वर्माः

श्री विस्तक्षमार मन्नालाल जी चौरडिया :

श्री श्रवधेश्वर प्रसाद सिंह: श्रो एत० श्री राम रेड्डी

क्या गृह-कार्य मंत्री यह बताने की कृषा करेंगे कि :

- (क) क्या सरकार ने असम के मुख्य मंत्री के इस ऋशिय के बक्तव्य के संदर्भ में कोई जांच की है कि गोहाटी तथा उसके ग्रासनास के इलाकों में हाल में जो दंगे हुए थे, उनमें विदेशी ताकतों का हाथ था;
- (ख) यदि हां, तो इस मामले में क्या कार्यवाही करने का विचार है ? 🕟
- [ ] English translation.

#### tDISTURBANCES IN GAUHATI

to Questions

\*203. SHRI NIRANJAN VARMA: SHRI V. CHORDIA: AWADHESWAR PRASAD SINHA: SHRI N. SRI RAMA RED-DY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government made any enquiry regarding the state ment of the Chief Minister of Assam to the effect that there was hand of the foreign powers behind disturbances in Gauhati and tire neigh bouring areas; and
- (b) if so, the steps proposed to be taken in the matter?]

गृह-कार्य मंत्री (श्री वाई० वी० च आहारा): (क) ग्रीर (ख) हालांकि सरकार ऐसी संभावनाश्रों के ब:र में चौकस है पर श्रव तक यह बतजाने वाला कोई निष्वित प्रमाण नहीं है कि गोहाटी स्रोर उसके स्रास पास हए दंगों में विदेशी तत्वीं का हाथ था।

tLTHE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b) While the Government are vigilant in regard to such possibilities, so far there is no definite evidence to indicate the involvement of any foreign elements in the oisturbances in and around Gauhati]

#### PERSONS DETAINED UNDER D.I.R.

- \*204. SHRI M. RUTHNASWAMY: Will the Minister of HOME AFFAIRS be pleased to state:
- "(a) whether consequent on the lifting of the national emergency, all the persons detained under the Defence of India Rules have been released; and
- (b) if not, the number of persons who are still under detention?

THE MINISTER OF HOME; AFFAIRS (SHRI Y. B. CHAVAN); (a) Yes Sir.

(b) No person is under detention under Defence of India Rules.

#### ICE SKATING RINK IN SIMLA

#### \*205. SHRI SHIVA NAND RAMAUL: SHRIC.L. VARMA:

Will the Minister of TOURISM AND CIVIL-'fvTATION be pleased to state:

- whether it is a fact that lands (a) construct an all-weather Ice skat ing rink in Simla at its present site have been sanctioned by the Govern ment of India; and
- (b) if so, what amount has been sanctioned and which would be the agency that would manage and run the rink with full details thereof?

THE MINISTER OF **TOURISM** AND CIVIL AVIATION (DR. KARAN (a) and (b) No funds have been sanctioned for the construction of a allweather ice-skating rink at Simla, as the details are still awaited from the State Government. As this is a part II scheme, the State Government will be responsible for its operation and maintenance.

#### SECESSIONIST TENDENCIES AMONGST STATES

- \*2C6. SHRI SRI RAMA N REDDY: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) what are the States where secessionist tendencies have sprung up in the recent past; and
- (b) what steps are being taken by Government to put an end to such tendencies?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b) The Mizo National Front has persisted in its unlawful activities in the Mizo Hills District of Assam and has been declared to be an unlawful

association under the Unlawful Activities (Prevention) Act, 1967. The separatist poster campaign and the activities of the Lachit Sena in some parts of Assam as well as the activities of some groups in Manipur have come to notice as secessionist in character and they are being closely watched. The Central Government are in touch with the Governments concerned regarding action to be

to Questions

#### SEPARATE GOVERNOR FOR NAGALAND

- 327. SHRI R. P. KHAITAN: Will I he Minister of HOME AFFAIRS be pleased to state:
- (a) whether Nagaland has put forth a demand that a separate Governor should be appointed for the State; and
- (b) if so, the reaction of Government

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) The question is under consideration.

#### COMMITTEE ON SHIPBUILDING

- 328. SHRI K. SUNDARAM: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:
- (s) whether the Committee on Shipbuilding and Ship repair has submitted its recommendations to Government; and
- (b) if so, whether Government have accepted the recommendations?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V.K.R.V. RAO): (a) and (b) Presumably the Hon'ble Member is referring to the recommendations of the recent National Conference on Shipping, Shipbuilding and Ports. The recommendations of the Conference for the development of the shipbuilding, ship-repair and ancilliaries industry are under consideration of the Government.